CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A No.507/09

Tuesday this the 28th day of September 2010

CORAM:

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

C.A Shaiju S/o C.V Antony Chathely House, Khannanagar.P.O Koratty, Trichur District – 680 309 Gramin Dak Mail Deliverer Muringoor, Vadakkumuri Post Office, Trichur District.

Applicant

(By Advocate Mr.K.Shri Hari Rao)

Versus

- 1. Union of India, represented by its Secretary, Ministry of Communications, New Delhi.
- 2. The Superintendent of Post Offices Irinjalakuda, Trichur District.
- 3. The Assistant Superintendent of Post Offices Irinjalakuda Sub Division Irinjalakuda 680121, Trichur District.
- 4. The Assistant Superintendent of Post Offices (OD) Irinjalakuda Division, Irinjalakuda, Trichur District.

Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

This Original Application having been heard on 28th September 2010, the Tribunal on the same day delivered the following:-

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ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

The applicant seeks permission to withdraw the Original Application and the same is granted. The Original Application is dismissed as infructuous. No costs.

(Dated this the 28th day of September 2010)

K.GEORGE JOSEPH ADMINISTRATIVE MEMBER

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JUSTICE K. THANKAPPAN JUDICIAL MEMBER

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